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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

M.A.NO. 2335/95

in

O.A.NO. 2203/92

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 21st day of September, 1995

Shri Jas Ram Harnotia
Luggage Inspector under
Station Superintendent
Northern Railway
DELHI.

... Applicant

(By Shri B.S.Maines, Advocate)

Versus

Union of India through


1. The General Manager
Northern Railway
Baroday House
New Delhi.
2. The Divisional Railway Manager
Northern Railway
S.E.Road
NEW DELHI.
3. The Station Superintendent
Northern Railway
Delhi Jn.

... Respondents

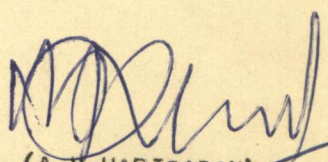
O R D E R (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)

The applicant in the Original Application
has filed this Miscellaneous Application seeking permission to
withdraw the Original Application No.2203/92. Permission
is granted. The Original Application No.2203/92 is
dismissed as withdrawn.


(R.K.AHOOJA)
MEMBER(A)

/RAO/


(A.V.HARIDASAN)
VICE-CHAIRMAN(J)